

30.3.2012

Hon'ble Mr. D.C. Lakha, A.M.

Heard Shri Aditya Narayan, learned counsel for the applicant and Shri B.B. Tripathi, learned counsel for the respondents.

Learned counsel for the applicant has stated that the applicant, as per the impugned order of transfer, has joined at the place of transfer. Accordingly, the OA is said to be rendered infructuous. Admitting the statement of the learned counsel, I am inclined to agree with the same. Accordingly, the OA is dismissed as being rendered infructuous.



A.M.

RKM/

*on
copy of order
dated 30-3-12
RKM
3-4-2012*